Levy of marketing margin by natural gas marketers

1981. SHRI BHARATSINH PRABHATSINH PARMAR:
SHRI MANSUKH L. MANDAVIYA:
SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Ministry has communicated to the Ministry of Chemicals and Fertilizers for authorization of marketing margin levied by private sector natural gas marketers, as Petroleum and Natural Gas Regulatory Board has already submitted report to the Ministry in this regard since long;

(b) if not, by when the Ministry is going to communicate to the Ministry of Chemicals and Fertilizers; and

(c) by when Government intends to address this matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAXMI): (a) to (c) The issue of Marketing Margin is under the consideration of the Ministry. As and when a decision is taken, the same will be communicated to Ministry of Chemicals & Fertilizers.

Release of new gas connections

1982. SHRI MOHAMMED ADEEB:
SHRI SABIR ALI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

(a) the details of requests received by the Ministry and Indian Oil Corporation and Bharat Petroleum Corporation Ltd., from Members of Parliament during the last one year and the current year for release of new gas connections to the people;

(b) the details of those requests on which gas connections have been released and those on which gas connections have not been released so far;

(c) the reasons for not releasing the gas connections;

(d) whether it is a fact that in respect of requests of Members of Parliament, the Indian Oil Corporation has been acting in an arbitrary manner in its dealing and does not give due importance to the letters of MPs; and